

MR. CHAIRMAN: In Clause 1, there are two Amendments; Amendment (No. 1) by Dr. John Brittas and Amendment (No. 5) by Dr. V. Sivadasan.

As the Members are not on their respective seats, their Amendments will be considered as 'not moved'.

Clause 1 was added to the Bill.

The Enacting Formula and the Title were added to the Bill.

श्री नित्यानन्द राय: महोदय, मैं प्रस्ताव करता हूँ कि विधेयक को पारित किया जाए।...(व्यवधान)...

The question was put and the motion was adopted.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, it is very painful, when it comes to half of humanity - our mothers, sisters, grandmothers, when it comes to their rights, we are not in a position to help them. The history will judge us very harshly. Our misdemeanour, our lack of commitment to constitutional principles, is etched in history in the wrong way. ..(Interruptions).. We, the House of Elders, the Upper House, are expected to come in aid of such a progressive legislation. The right was given after three decades. There were several attempts that failed. We together allowed those attempts to succeed. ..(Interruptions).. In near unanimity, one-third reservation was given to women in Lok Sabha and State Legislatures, horizontally and vertically. It is a consequential step. ..(Interruptions).. This is not appropriate. I am in deep pain. Hon. Members, the security breach incident.. ..(Interruptions).. Listen to me. ..(Interruptions).. You don't listen to me. ..(Interruptions).. Nothing will go on record. I am making an announcement. An announcement by the Chair is not being received! Where are we heading? On my fervent pleas that the Leader of the Opposition sees me in my Chamber, the stance is, "I shall not". These are not democratic principles; these are not democratic values. ..(Interruptions).. No, no; Leader of the Opposition. I have respect for you, but what you have done is an insult to the office I hold. ..(Interruptions).. No, Sir. I will not. ..(Interruptions)..
